## MSMEs in Chhattisgarh

†108. SHRI JANESHWAR MISHRA: SHRI BRIJ BHUSHAN TIWARI:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the total number of registered and unregistered Small and Medium Enterprises in Chhattisgarh;
- (b) whether Government has conducted any inquiry in respect of these enterprises; and
  - (c) if so, the details thereof?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI MAHAVIR PRASAD): (a) The number of registered and unregistered micro and small enterprises in the State of Chhattisgarh as on 31st March, 2007 were estimated to be 41,891 and 2,73,227 respectively. Since the medium enterprises were for the first time defined under the Micro, Small and Medium Enterprises Development Act, 2006 which came into force from 2nd October, 2006 information in respect of medium enterprises is not available.

(b) and (c) Yes, Sir. The Government has conducted three censuses of registered as well as unregistered micro and small enterprises. In the current financial year, Government has launched 4th All India Census of registered and sample survey of unregistered micro, small and medium enterprises. The result of the census is expected by the end of March, 2009.

## Deal of Indian Railways with Malaysia

†109. SHRI Y.P. TRIVEDI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Indian Railways has recently made a deal of one billion dollars with Malaysia; and
  - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): (a) No, Sir. However, IRCON International Limited, a Public Sector Undertaking under the administrative control of Ministry of Railways have been awarded a contract of approximate value of 3.45 billion Malaysian Ringgit.

(b) IRCON International Limited have singed a contract agreement with Government of Malaysia on 16.5.2008 for the work of design, construction, completion, testing, commissioning and maintenance of electrified double tracking of about 103 km. between Seremban and Gemas. The value of this contract is approximately 3.45 billion Malaysian Ringgit (US\$ 1 billion approximately).

†Original notice of the question was received in Hindi.